Annexure-6

| | | | | | | | List of Operational | Creditors (Employees) | | | | | |
|-------|---|------------------|------------------------|----------------|----------------------------|-----------------|------------------------|-----------------------------|---------------------|---|---------------------------------------|------------------------------|-----------------|
| | Name of Authorised representative, if | Name of Employee | Date of Claim received | | Details of Claims Admitted | | | | Amount of | Amount of any mutual dues | Amount of Claim and an | A | |
| l No. | | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC | contingent claim | Amount of any mutual dues, that may be set off | Amount of Claim under Verification | Amount of claim not admitted | Remarks, if any |
| | | | | | | | | | | | | | |
| | | | <u> </u> | - | | 1, | | | | 1 | | | |
| | | | 1 | | NIL | NIL | | | | | | | |
| | | | | | | | | _ | | | | | |

Maam}

CA RAJAN GARG
INSOLVENCY PROFESSIONAL
IP Registration No.- IBBI/IPA-001/IP-P02397/
2021-2022/13624